

DIVISION BENCH

O-142

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/219(KB)2019
COMP.APPL/1163(KB)2020, COMP.APPL/83(KB)2020,
COMP.APPL/84(KB)2020,COMP.APPL/1230(KB)2020,
COMP.APPL/1231(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th July, 2021, 10:30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | VINAY KUMAR MANGALAM Vs. GALUDIH INN PVT. LTD. & ORS. | | |
| Under Section | Sec. 241(1),Sec. 242(4) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Rohit Kumar Keshri, PCS - For the Petitioners
Mr. Nityanand Mahato, Advocate

ORDER

The Ld. Authorised for the Petitioners present.

List this matter for hearing of the Applications on 6th August, 2021

The Registrar of Companies, Jharkhand is directed to be present through Video conference on that date.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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